National Company Law Tribunal

Allahabad Bench

CPNO. 86/241-244 | ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: MIS Shive ash Resouts LAN & ON &

SECTION OF THE COMPANIES ACT: U/S. 397/398

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	IMPANIAL DI	(Advocate)		June
<u>2.</u>	Cropal Missa			ansis
3_	ANIL KUMA		Res. No	Arm Fr.
			1,3-587-10	Gt.

CP No. 86/241-244/ALD/2017

Advocate Shri Gopal Mishra along with Imran Khan for the petitioner. Sri Anil Kumar, PCS for the Respondent Nos. 1, 3 to 5, 7 to 10.

Today, the petitioner counsel files a supplementary affidavit on behalf of the petitioner company to adopt the reply/ objection filed in CA No. 80/2017 of the petitioner No.1. The affidavit is taken on record. A copy thereof is provided to the Respondent counsel. It is also brought to our notice that the Respondent No.2 did not chose to file a formal reply, if any, to the application on maintainability of the C.P. which is filed by the respondents. Therefore, his opportunity to file reply is closed. The Respondent may file rejoinder, if any to the Reply of the CA No. 80/2017. Such Rejoinder to be filed within two weeks from today by serving an advance copy thereof to the opposite counsel.

The matter be listed on 21st September, 2017

Shri H.P. Chaturvedi (Member (Judicial)

Date: 28.08.2017